

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

08.09.2014

OA No. 291/00199/2014


The Advocates are abstaining from work.

The applicant has filed this OA for medical reimbursement. The Joint Registrar in an order dated 13.08.2014 has mentioned that Mr. K.S. Koli, OIC submitted that the relief sought in the OA has been granted to the applicant and the applicant has submitted an application (Annexure R/2) to withdraw the OA.

The applicant was not present on 13.08.2014 and 28.08.2014 and even today.

Perused the application of the applicant dated 17.05.2014 (Annexure R/2) in which he has stated that he received an amount of Rs.2,80,000/- on account of medical reimbursement on 28.05.2011 and the balance amount of Rs.4500/-, he received on 16.05.2014. Now there is no balance amount to be paid to the applicant on account of his medical bill. Therefore, the applicant wants to withdraw the OA No. 291/00199/2014.

In view of the submission made by the applicant vide his application dated 17.05.2014 (Annexure R/2), the OA is dismissed as withdrawn.


(Anil Kumar)
Member (A)

Abdul